



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
50 Review.Pet./129/2024 AT 2:00 PM	ARUP KAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
51 Review.Pet./130/2024 AT 2:00 PM	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
MOTION			
52 WP(C)/4835/2024 B/O	JITEN GOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA L KIKON	SC, SEC. EDU. SC, FINANCE DEPTT.
53 WP(C)/4842/2024 B/O	HIREN DAS Versus THE STATE OF ASSAM AND 23 ORS	MR B M DEKA MR P R SARMA MR R.AHMED	SC, ELEM. EDU SC, BTC
54 WP(C)/4846/2024 B/O	MRIDUL ALOM AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA L KIKON	SC, AHSEC SC, SEC. EDU.
55 WP(C)/4848/2024 B/O	MD. SAMSUDDIN SARKAR Versus THE STATE OF ASSAM AND 85 ORS	MR B M DEKA MR P R SARMA MR R.AHMED	SC, ELEM. EDU SC, BTC
ORDERS			
56 Cont.Cas(C)/492/2020 FIXED	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN
57 I.A.(Civil)/1513/2024 FIXED in WP(C)/1623/2024	TAPESWARI BARO, Versus THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC

WITH
[WP\(C\)/1623/2024](#)
CAVT. NO. 03202/024,

RUNUMI PRIYA DEVI
Versus
THE STATE OF ASSAM AND 7 ORS

MRS. R DEVI
DR ANKIT TODI
MR. N J MEDHI

SC, ELEM. EDU
MR. A BORO (r-7)
MR. S BASUMATARY (r-7)
H. DAIMARY
SC, BTC
FOR CAVEATOR

58 **WITH**
[Cont.Cas\(C\)/258/2024](#)

TAPESWARI BARO
Versus
JAGADISH PRASAD BRAHMA

MR H P GUWALA
MR. A BORO

MR. D SAIKIA(R-2)
MR. R BORPUJARI(R-2)
MR. B GOGOI(R-2)
MR P NAYAK(R-2)
MR A CHALIHA(R-2)

59 [WP\(C\)/3215/2024](#)
B/O

MOINUL HOUQE
Versus
THE STATE OF ASSAM AND 4 ORS

MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MR S ISLAM
MS. D BORA
MS. B CHETIA
L PARBIN

SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



सत्यमेव जयते

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS**

THIS BENCH WILL RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 04:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[THIS BENCH WILL SIT AT 4:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/2480/2017	HASINA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.A BEGUM MS.N BEGUM MRS.R CHOUDHURY	GA, ASSAM MR A BHUYAN ASSTT.S.G.I.
2 WP(C)/4489/2018	KARTIK BEPARI Versus UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 WP(C)/8462/2018	ABDUL MAZID Versus THE UNION OF INDIA AND 6 ORS.	MD A RAHMAN MS. P A TALUKDAR MR N Y KONYAK MD. GIASH UDDIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 WP(C)/8585/2018	SMT. SATI BAISHYA @ SATI MITRA @ SARASWATI BAISHYA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MR. P S BISWAS MS A PARVEEN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5 WP(C)/8693/2018	BISHAMBAR MANDAL AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6 WP(C)/6740/2019	JYOTSHNA RANI SAHA @ JYOTSNA RANI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7 WP(C)/306/2021	SABURA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM
WITH I.A.(Civil)/2251/2023 in WP(C)/306/2021	SABURA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. S A AHMED MS F AHMED	GA, ASSAM

8	WP(C)/1137/2024	MOHIJ ALI @ MOHED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<u>TO BE SPOKEN TO</u>				
9	WP(C)/3131/2017	STATE OF ASSAM and ANR. Versus SULEMA KHATUN	MR.B N SARMA MR.S C KEYAL MR. M I HUSSAIN (AMICUS CURIAE) MR H K HAZARIKA (GA, ASSAM) SC, C G S C ASSTT.S.G.I. SR GA,ASSAM	
10	WP(C)/3449/2017	STATE OF ASSAM and ANR. Versus MUSTT. FULMALA BEGUM	MR.B N SARMA MR.S C KEYAL SC, C G S C ASSTT.S.G.I. SR. GA, ASSAM	MR.A A MONDAL MR.M U MAHMUD MR.B ISLAM MR.S HUSSAIN MR.S HOQUE MS.S DAS MR.M ALI
11	WP(C)/8532/2018	RAHETAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/8579/2018	USAB ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R NEWAR MR. D SARMAH MR. U DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/8594/2018	MUSTT. AZIDA @ AZIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/6703/2019	ALFATUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/2034/2020	HAFIZUDDIN @ HABIZUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WA/228/2023	BIJAY PRASAD SAHU @ B P SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL
17	W.P.(CrI.)/12/2024	LHINGNEICHONG HAOKIP Versus THE UNION OF INDIA AND 2 ORS	M K BORAH MS. P. KASHYAP	MR. K K PARASAR DY.S.G.I. PP, ASSAM SC, NCB
18	WA/106/2024	PRAKASH PHUKAN Versus THE UNION OF INDIA AND 4 ORS	MR. SURAJIT DUTTA MR. M DUTTA MR K M BORA	GA, ASSAM MR. S S ROY (r-2,3) MR. S BORTHAKUR (r-2,3) DY.S.G.I.
19	WP(C)/749/2024	MUSTT ALEKJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/1486/2024	ANJUMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
63	Crl.Pet./1165/2024 B/O	NITU JALAN AND ANR Versus M/S ABCI INFRASTRUCTURE PVT LTD	MR. S CHAMARIA MR M M ZAMAN	
ADMISSION				
64	Crl.Rev.P./28/2024 WITH LCR 1 FILE (SCANNED COPY), B/O	NUR MD LUTHFUR RAHMAN LASKAR @ NOOR LASKAR Versus THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. A AHMED MD I H LASKAR	MS. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
65	Crl.A./307/2024 B/O	SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	PP, ASSAM
	WITH I.A.(Crl.)/895/2024 in Crl.A./307/2024	SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	PP, ASSAM
BAIL HEARING (BA)				
66	Bail Appln./2563/2024 FIXED	SAJIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
67	Bail Appln./2694/2024 FIXED	SAJAHAN ALI Versus THE STATE OF ASSAM	MR. B RAHMAN	PP, ASSAM
68	Bail Appln./2703/2024 B/O	BIJOY DAS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
40	CRP(IO)/349/2024	PARAMESWAR DAS Versus TARUN CHANDRA SARMA	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
41	Bail Appln./2568/2024	NAOROIBAM NAOBA MEITEI AND ANR Versus THE STATE OF ASSAM	MRS P HAZARIKA MR. N J SINGH	PP, ASSAM
MOTION				
42	CRP(IO)/355/2024 FIXED	THE STATE OF ASSAM AND ANR Versus M/S KEMEX INDUSTRIES AND 2 ORS	MRS. D DAS BARMAN MR. T GOGOI	SC, P AND R.D. SC, S E C
ADMISSION				
43	CRP(IO)/59/2023 B/O	M/S SRD NUTRIENTS PVT. LTD. Versus HIRANYA KUMAR SAIKIA AND 7 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A BHATTACHARYYA (R5-R7) S. J. SAHARIAH (r-1,3,4)
44	Arb.A./6/2024 CAVT. NO.08222/024, B/O	RAMPAT LAL VERMA Versus RAHUL VERMA AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
	WITH I.A.(Civil)/2952/2024 in Arb.A./6/2024	RAMPAT LAL VERMA Versus RAHUL VERMA AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
BAIL HEARING (BA)				
45	Bail Appln./2714/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	TAJ UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
ORDERS				
46	Tr.P.(C)./69/2023 B/O	SANGITA DAS Versus SUMAN DAS	MR. DILIP DEY	MS. N S THAKURIA MR. G K THAKURIA
47	I.A.(Civil)/2308/2023 B/O in MACApp./9266/2023	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS.	MR H DAS MR. B C DEKA D BARUAH	MR. K K BHATTA (r-1)

WITH
[MACApp./9266/2023](#)
(Filing Number)

BIPUL RABHA
Versus
NEW INDIA ASSURANCE CO. LTD. AND 7
ORS. B

MR H DAS

WITH
[I.A.\(Civil\)/3320/2023](#)

BIPUL RABHA,
Versus
NEW INDIA ASSURANCE CO. LTD.

MR H DAS

48 [I.A.\(Civil\)/2642/2023](#)
WITH LCR, B/O
in [FAO/57/2023](#)

YAMJE DULOM TAMIN @ YAMJE LORIAK
TAMIN
Versus
MILAN SAIKIA AND 3 ORS.

MS. M DEV
MS P DEB
MS N DEB

WITH
[FAO/57/2023](#)

YAMJE DULOM TAMIN @ YAMJE LORIAK
TAMIN
Versus
MILAN SAIKIA AND 3 ORS.

MS. M DEV
MS P DEB
MS N DEB

WITH
[I.A.\(Civil\)/3368/2023](#)
in [FAO/57/2023](#)

THE UNION BANK OF INDIA AND ANR.
Versus
YAMJE DULOM TAMIN @ YAMJE LORIAK
TAMIN AND 2 ORS.

MR. M SHARMA
MS. S YASMIN

MS. M DEV
MS P DEB
MS N DEB

49 [I.A.\(Civil\)/2924/2024](#)
B/O
in [RFA/59/2020](#)

SMTI. PINKI BORAH SARMA
Versus
LATE MAHAT CHANDRA DAS (SINCE
DECEASED) AND 2 ORS.

MRS S GOSWAMI

WITH
[RFA/59/2020](#)

SMTI. PINKI BORAH SARMA
Versus
MAHAT CHANDRA DAS AND 2 ORS.

MR D DAS
MR. B D DEKA
MRS S GOSWAMI
MR. M DAS
N CHAUDHURY

MR. R J BORDOLOI
MR. R ALI
FOR CAVEATOR

WITH
[I.A.\(Civil\)/2099/2020](#)
in [RFA/59/2020](#)

SMTI PINKI BORAH SARMA
Versus
MAHAT CHANDRA DAS AND 2 ORS

MR D DAS
MR. B D DEKA
MR. M DAS
N CHAUDHURY

MR. R J BORDOLOI
MR. R ALI
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/5140/2021 FIXED	KARUNA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MS. H FATIMA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2959/2024 in WP(C)/5140/2021	ON THE DEATH OF KARUNA DAS HIS LEGAL HEIR SMTI. NAMITA DAS CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR K JAIN S A BAKHTIAR	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2960/2024 in WP(C)/5140/2021	ON THE DEATH OF KARUNA DAS HIS LEGAL HEIR SMTI. NAMITA DAS CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR K JAIN S A BAKHTIAR	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2961/2024 in WP(C)/5140/2021	ON THE DEATH OF KARUNA DAS HIS LEGAL HEIR SMTI. NAMITA DAS CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR K JAIN S A BAKHTIAR	GA, ASSAM SC, REVENUE
51	WP(C)/4818/2024 FIXED	JAHARUL ISLAM CHOUDHURY AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE
52	WP(C)/4820/2024 FIXED	HUSSAIN AHMED AND 24 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE
53	WP(C)/4825/2024 B/O	MORZINA BEGUM AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE SC, G M D A SC, GMC
54	WP(C)/4838/2024 B/O	DULAL KHAKHALARY Versus BHARAT PETROLEUM CORPORATION LIMITED AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM SC, BPCL
55	WP(C)/4840/2024 FIXED	RASHIDA BEGAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N BARUAH MS J BORUAH	SR. GA, ASSAM SC, REVENUE

56	WP(C)/4855/2024 B/O	MD. BABUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS	F K R AHMED MRS. H THAKURIA	GA, ASSAM SC, REVENUE
<u>ORDER (STAY VACATING)</u>				
57	I.A.(Civil)/2904/2024 B/O in WP(C)/3965/2024	SUBIR CHANDRA SAHA Versus SUSHANKAR PAUL AND 3 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN
WITH				
	WP(C)/3965/2024	SUSHANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. A B T HAQUE MR A HOSSAIN	GA, ASSAM MS. S SEAL(R-3) MR. S P CHOUDHURY (R-2) MS. S KANUNGOE(R-3) MS. J CHETTRY (R-3)
WITH				
	I.A.(Civil)/2807/2024 in WP(C)/3965/2024	SUSHANKAR PAUL Versus THE CHIEF EXECUTIVE OFFICER	MR. J I BORBHUIYA MR. A B T HAQUE	GA, ASSAM
<u>ADMISSION</u>				
58	WP(C)/1735/2021 FIXED	GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
<u>ORDERS</u>				
59	WP(C)/3841/2024 FIXED AT 2:00 P.M.	NIRANJAN HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BOIRAGI MR. D GOGOI	SC, AG MS. R DEKA(R-6) MR R M DAS (R-6) MR. C SHARMA(R-6) D JAIN(R-6) SC, N C HILLS SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	Crl.Rev.P./91/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	ABUL HUSSAIN LASKAR @ ABDUL SAHID ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. A H M R CHOUDHUR (R-2) PP, ASSAM
54	Crl.Pet./813/2023 B/O	DULAL BORAH Versus MRIDUL SAIKIA AND ANR	MR. R S MISHRA MR. P BORDOLOI MS M NIROLA	MR. M K DAS PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./2071/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
65 WP(C)/4775/2024 (CONNECTED WITH ITEM NO. 40 IN THE DAILY LIST), FIXED	MOON MOON SARMAH DOWERAH Versus THE STATE OF ASSAM AND 11 ORS	MR N SARMA MS. S KAKATI	GA, ASSAM SC, P H E
ADMISSION			
66 WP(C)/753/2023 CAVT. NO.14602/022, PART-HEARD, BY SLIP	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
67 WP(C)/4225/2015 FIXED	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN MR. D DAS MR. I AHMED MD. GIASH UDDIN	MR. P K ROY (R-6) MR. K K NANDI (SC, ESIC) C.G.C. MR. B CHAKRAVARTY(R-4) MR. B GOGOI (SC, HEALTH DEPT.(R-2)) MS. T BEGUM (R-1) MS. M DUTTA (R-6) SC, FINANCE (R-2-3) SC, HEALTH (R-1) ASSTT. S.G.I.(R-4) MS. A CHAKRABORTY (R-6)
WITH I.A./954/2016 in WP(C)/4225/2015	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRM RAHMAN MR.D DAS MR.I AHMED MD.GIASH UDDIN	MR.P K ROY(R-6) MR.K K NANDIR-1 C.G.C. MR.B CHAKRAVARTY(R-4) MS.T BEGUM(R-1) MS.M DUTTA(R-6) MS.A CHAKRABORTY(R-6) ASSTT.S.G.I.(R4) SC, FINANCE(R2-3) SC, HEALTH(R1)

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	AB/2534/2024 B/O	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./1744/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRASENJIT NAMA Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
ORDERS				
53	Crl.Pet./365/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	BADSHA MIAH Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
21	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
22	Bail Appln./4312/2023 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
23	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
24	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	Bail Appln./1408/2024 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	LALSANGZO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
26	Bail Appln./1584/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, (AS PER ADMIN. ORDER OF HCJ)	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR S DAS	
27	Bail Appln./1781/2024 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	ABDUL JALIL Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
28	Bail Appln./2081/2024 (AS PER ADMIN. ORDER OF HCJ)	SONU Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
29	Bail Appln./2107/2024 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	GULFAM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
30	Bail Appln./2248/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, (AS PER ADMIN. ORDER OF HCJ)	PURUSHOTAM KUMAR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM

31	Bail Appln./2263/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, (AS PER ADMIN. ORDER OF HCJ)	KIRPAL SINGH @ JAGGA Versus UNION OF INDIA	MD A RAHMAN MOTIUR RAHMAN MR. M RAHMAN	SC, NCB
32	Bail Appln./2324/2024 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	RAFIKUL ISLAM Versus THE UNION OF INDIA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, NCB
33	Bail Appln./2350/2024 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	ALOTO CHISHI AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
34	Bail Appln./2445/2024 (AS PER ADMIN. ORDER OF HCJ)	RAJU SAHA Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
35	Bail Appln./2476/2024 WITH CASE RECORD(SCANNED COPY), (AS PER ADMIN. ORDER OF HCJ)	SANDIP DAS Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
36	Bail Appln./2532/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, (AS PER ADMIN. ORDER OF HCJ)	HASSAN ALI Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
37	Bail Appln./2581/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, (AS PER ADMIN. ORDER OF HCJ)	ANOWAR ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
38	Bail Appln./2612/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE,(AS PER ADMIN. ORDER OF HCJ)	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

BAIL HEARING

39	AB/1192/2024 (AS PER ADMIN. ORDER OF HCJ)	AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
40	AB/1363/2024 (AS PER ADMIN. ORDER OF HCJ)	RAJU DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
41	AB/1481/2024 WITH OFFICE NOTE, (AS PER ADMIN. ORDER OF HCJ)	BIKRAM DAS Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR S K CHHETRY MS. A AKHTAR	DR. P AGARWAL, Amicus Curiae, (R-2) PP, ASSAM
42	AB/1682/2024 (AS PER ADMIN. ORDER OF HCJ)	RAYEJ ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
43	AB/1698/2024 (AS PER ADMIN. ORDER OF HCJ)	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
44	AB/1860/2024 (AS PER ADMIN. ORDER OF HCJ)	SUNIL KUMAR DAS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

ORDERS

45	Crl.A./248/2024 WITH LCR 4 FILES, FIXED	RAJKUMAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
	WITH I.A.(Crl.)/730/2024 in Crl.A./248/2024	RAJKUMAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
46	Crl.Pet./986/2024 FIXED	SHETAB UDDIN Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM

Versus
THE STATE OF ASSAM AND ANR

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH- I

THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND HEARING MATTERS

THIS BENCH WILL RISE AT 3:50 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
42	Bail Appln./2830/2024 (CONNECTED WITH ITEM NO. 18 IN THE DAILY CAUSE LIST), FIXED	ABDUL HASIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
43	Bail Appln./2159/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	FAYSOL AHMED @ RUBEL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS				
44	I.A.(CrI.)/900/2024 B/O in AB/2430/2024	SALIM AKHTAR CHOWDHURY @ SELIM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH AB/2430/2024	SALIM AKHTAR CHOWDHURY @ SELIM UDDIN AND ANR Versus THE STATE OF ASSAM,	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH AB/2190/2024	DR ABU SHARIF AKANDA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
	WITH AB/2244/2024	MOHAMMED ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	PP, ASSAM

47	WITH AB/2309/2024	IMDAD CHAND Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
48	WITH AB/2365/2024	HASSINA BEGUM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
HEARING				
49	MFA/43/2014 WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.K BHATTACHARJEE(R-1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2
	WITH MC/1794/2014 in MFA/43/2014	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.A AHMED	
	WITH I.A.(Civil)/2370/2018 in MFA/43/2014	SMT. HEERA BARUAH AND ANR Versus M/S NEW INDIA ASSURANCE CO. LTD.	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	MR. K K BHATRA MR. R K BHATRA MR. A AHMED MS P HUJURI MS S DAS
50	RFA/59/2017 WITH LCR, B/O	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	MR.A SARMAH(R-3)
	WITH I.A.(Civil)/1444/2017 in RFA/59/2017	M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,	MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI	
51	MACApp./786/2018 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus SMTI. AMBIKA MILI and 5 ORS	MR. S DUTTA MS. P DEHINGIA MS. M CHOUDHURY MR. A DHAR MR. C SHARMA MR. R B DEKA MR. SIDHANT DUTTA	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. D BANERJEE (R1)

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

9	I.A.(Cr.)/896/2024 AB 1469/2024(D/O), B/O in AB/1469/2024	MD. AZIM ALI Versus STATE OF ASSAM	MR A TEWARI MS. M BAISHYA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
60	WP(C)/4252/2024 FIXED	PRABIN KR NATH Versus THE STATE OF ASSAM AND 7 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/2945/2024 in WP(C)/4252/2024	PRABIN KR NATH Versus THE STATE OF ASSAM AND 7 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, P AND R.D. GA, ASSAM
61	WP(C)/4714/2024 FIXED	MD ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM
62	WP(C)/4759/2024 FIXED	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. Z ISLAM	SC, P AND R.D. GA, ASSAM
63	WP(C)/4853/2024 B/O	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI	DY.S.G.I. SC, NIT
ADMISSION				
64	WP(C)/5735/2023 FIXED	KABITA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HEALTH
65	WP(C)/6004/2023 FIXED	SMT. SHIBANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH MR C M KIKON	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH AND F W SC, FINANCE
ORDERS				
66	I.A.(Civil)/2651/2024 IN CONT CASE 184/15(D/O), B/O in Cont.Cas(C)/184/2015 WITH MC/61/2024	DR. KHABIRUDDIN AHMED Versus P ASHOK BABU and 2 ORS. DR. KHABIRUDDIN AHMED Versus P ASHOK BABU and 2 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MR. S I HUSSAIN MR. N H BARBHUIYA	

	WITH I.A.(Civil)/2652/2024	DR. KHABIRUDDIN AHMED Versus P ASHOK BABU IAS and 2 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA	
67	I.A.(Civil)/2742/2024 FIXED in WP(C)/4331/2023	JOY PROKASH BASUMATARY AND 21 ORS Versus THE STATE OF ASSAM AND 24 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
	WITH WP(C)/4331/2023	JOY PROKASH BASUMATARY AND 21 ORS Versus THE STATE OF ASSAM AND 23 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
68	I.A.(Civil)/2955/2024 B/O in WP(C)/3125/2024	SMTI. MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/3125/2024	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
69	WP(C)/4202/2024 FIXED	SUJITA MUSHAHARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, BTC
70	WP(C)/4336/2024 FIXED	ASOMI INDUSTRIES PRIVATE LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, ATEPFO GA, ASSAM SC, FINANCE SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 20/09/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY, THE 20TH DAY OF SEPTEMBER, 2024]

[AT 2:00 PM]

BEFORE
HON'BLE MR. JUSTICE DEVASHIS BARUAH
[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGMENT

- | | | | | |
|----|----------------|---|---|---|
| 1. | WP(C)/189/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 57
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
T. B. JAMIR
I JAMIR
I JAMIR
NISUKA CHISHI |
| | WITH | | | |
| 2. | WP(C)/190/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 155
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
XAVIOR KENT |
| | WITH | | | |
| 3. | WP(C)/191/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 86
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
TAKA KICHU |
| | WITH | | | |
| 4. | WP(C)/192/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 93
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
AKUM JAMIR
S REOPI
ASENLA
M. ATHAI
TONGPANG JAMIR
LAKNYEI PHOM
AKUM AIER |

5. **WITH**
WP(C)/193/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 53 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
M JEMU
M SOLO
APHRENUO
VIVANA
MANHEIH KONYAK
THEJANUO METHA
6. **WITH**
WP(C)/194/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 118 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
M JEMU
M SOLO
APHRENUO
VIVANA
MANHEIH KONYAK
THEJANUO METHA
7. **WITH**
WP(C)/195/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 93 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
MANHEIH KONYAK
8. **WITH**
WP(C)/196/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 108 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
TEKALONG
9. **WITH**
WP(C)/197/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 58 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
S.IMLI (R-6-59)
ALITO SWU
10. **WITH**
WP(C)/198/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 62 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
S.IMLI (R-6-62)
ALITO SWU
11. **WITH**
WP(C)/199/2022 SHRI. KEKHRIESILIE RICHA AND 25 ORS
Versus
THE STATE OF NAGALAND AND 100 ORS
- Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU
- GOVT ADV NL
SUPONGWATI
WALLING
KIROBA
KAMONGLA
LONGKUMER
VIKHONO KISO
OBANGNENLA
LONGCHAR



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST- I**]

[**FOR FRIDAY, THE 20TH DAY OF SEPTEMBER, 2024**]

[**AT 2:00 PM**]

BEFORE

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[**COURT NO: 27**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

ORDERS

- | | | | |
|---------------------------------|--|--|--------------------------|
| 1. BAIL APPLN. 70/2024
FIXED | HMINGTHANSANGA R/B
CHANCHINMAWIA, R/O
KULIKAWN
VERSUS
THE STATE OF MIZAORAM | MR LALCHHANLIANA
KHIANGTE
MR. VANLALFELA
MS C LALPEKHLUI
VANLALSAWMI | P.P./ADDL.PP,
MIZORAM |
|---------------------------------|--|--|--------------------------|